

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-72-2020.

Mr. Gajanan Pednekar

... Petitioner.

Versus

1. The Secretary,
Village Panchayat of Arambol.

... Respondents.

Shri C. Padgaonkar, Advocate for the Petitioner.

Coram : Nutan D. Sardessai. J.

Dated : 3rd July, 2020

P.C.:

Issue notice to the respondents returnable on 21.07.2020.

2. In the meantime, liberty granted to apply for interim relief if the situation so arises.

3. No coercive action to be taken insofar as the disconnection is concerned, without prior notice to the petitioner.

Nutan D. Sardessai, J.

MF/-